

20

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

23.06.2017

O.A./260/910/2014

TARAPADA BISWAS

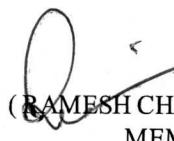
-V/S-

D/O POST

ITEM NO:31

FOR APPLICANTS(S) Adv. : Mr. D.P.Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. D.K.Mallick for UOI
Mr. S.B.Jena for the BSNL

Notes of The Registry	Order of The Tribunal
<p><u>Orderd. 23-6-17</u></p> <p><i>Copy of Order May be given to both Counsel.</i></p> <p><u>27-6-17</u></p> <p><i>Sett) Desp 27-6-17</i></p>	<p>Heard Ld. Counsels appearing for the respective parties.</p> <p>It has been submitted by Mr. D.P.Dhalsamant, Ld. Counsel for the applicant, that the relief sought for by the applicant in this O.A. has already been granted by the Department and, therefore, the applicant does not desire to press this O.A.</p> <p>In view of the above, the O.A. is allowed to be withdrawn and, thus, disposed of.</p> <p>M.A. No. 25/2017 filed by Mr. D.K.Mallick, Ld. ACGSC appearing for the UOI, is also disposed of.</p> <p style="text-align: right;"> (RAMESH CHANDRA MISRA) MEMBER (A)</p> <p style="text-align: center;">RK</p>